

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 147, 148 and 149 of 2011

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Appeal No. 147 of 2011

**Western Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

Appeal No. 148 of 2011

**Southern Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

Appeal No. 149 of 2011

**North Eastern Electricity Supply Company
of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A.Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s) : Mr. C.S. Chauhan
Ms. Rajdipa Behura for R-1.**

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ORDER

At the request of learned counsel for the State Commission, post the matter for hearing on **20th January, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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